

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 8**

**C.P.(CAA)/16(CH)2024**  
**(2nd Motion)**

**IN THE MATTER OF**

**Fauja Singh Infrastructure Private  
Limited**

...

**Petitioner Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024 in the supplementary list.

Sd/-

**Court Officer**